Commencement of academic activities of IIMs

1973. SHRI A.K. SELVARAJ: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government has assigned mentorship to six new Indian Institutes of Management and that Government is prepared to commence academic activities of these IIMs from the forthcoming academic session;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that Government is pursuing with State Governments for allotment of land for these institutions; and
 - (d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) Yes, Sir.

(b) The older IIMs entrusted to mentor the upcoming IIMs are as under:

Sl.No.	Mentor IIM	Upcoming IIM
1.	IIM, Kozhikode	IIM, Punjab
2.	IIM, Lucknow	IIM, Himachal Pradesh
3.	IIM, Calcutta	IIM, Bihar
4.	IIM, Indore	IIM, Odisha
5.	IIM, Ahmedabad	IIM, Maharashtra
6.	IIM, Bangalore	IIM, Andhra Pradesh

- (c) Yes, Sir.
- (d) The status of land for various upcoming IIMs is as under:

Sl.No.	IIM & Status	Status regarding land
1.	IIM Bihar	The State Government of Bihar has offered
		land in Bodh Gaya, which has been visited by
		Site Selection Committee.
2.	IIM Odisha	The State Government of Odisha has offered
		land in Bhubaneswar, which has been visited
		by Site Selection Committee.
3.	IIM Maharashtra	The State Government of Maharashtra has
		offered land in Nagpur, which has since been
		accepted by the Central Government.

Sl.No.	IIM & Status	Status regarding land
4.	IIM Punjab	The State Government of Punjab has offered
		land near Amritsar, which has since been
		accepted by the Central Government.
5.	IIM Himachal	The State Government of Himachal Pradesh
	Pradesh	has offered land in Sirmaur; Site Selection
		Committee has been constituted.
6.	IIM Andhra Pradesh	The State Government of Andhra Pradesh has
		offered land in Visakhapatnam, which has since
		been accepted by the Central Government.
		Foundation stone of IIM Visakhapatnam has
		also been laid on 17th January 2015.

Compliance of RTE norms in schools

1974. SHRIMATI WANSUK SYIEM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether, with the first agreed deadline in April, 2013 having gone by, for a review of the functioning of the Right of Children to Free and Compulsory Education (RTE) launched in 2010, the reports suggest that only less than 10 per cent of schools are 100 per cent RTE compliant;
- (b) whether under the Sarva Shiksha Abhiyan (SSA) the number of current teacher posts sanctioned till 2012-13 was 19.82 lakh while recruitments totalled only 12.9 lakh, leaving a vacancy of more than 7 lakh teachers; and
- (c) whether with a measly allocation of only 2 per cent funds under SSA spent on teacher training, a large number of single teacher schools are functioning in contravention of the RTE Act?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) As per Unified District Information System for Education (U-DISE) 2013-14, 88.15%, 95.06%, 57.53%, 52.39%, 79.05% and 62.65% Government schools comply with the norms specified under the Right of Children to Free and Compulsory Education (RTE) Act in terms of toilet, drinking water, boundary wall, playground, library facilities and Pupil teacher ratio respectively.

Under the Sarva Shiksha Abhiyan (SSA), a total of 19.85 lakh posts of teachers were sanctioned till 2014-15 against which States/Union Territories have reported recruitment of 15.06 lakh teachers till 31.03.2014.